

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 116
Appeal/2(IND) 2021

Order under Section 252(3)

IN THE MATTER OF:

Shubhomoy Ganguly
(Task Agri Tech Pvt Ltd)
V/s
ROC Gwalior MP

.....Applicant

.....Respondent

Order delivered on ..06/08/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate Mr. Hardik Paranjape
For the Respondent : None

ORDER

This Application is filed under Section 252(3) of the Companies Act, 2013.

Heard Learned Counsel for the Applicant.

The order is reserved.


VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

Rajeev

-SD-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)